

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 310 OF 2017 &
IA NO. 773 OF 2017**

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of

**Reliance Infrastructure Limited
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the Respondents returnable on 19.12.2017.
Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1.
Dasti, in addition, is permitted.

List the matter on **19.12.2017**.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**